

MINUTES OF THE MEETING NO. 04/AM'10-11 OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 28.07.10 AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI V.K. SRIVASTAVA, ADDL. DGFT.

1. The following were present :-

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| (i) | Shri V.K. Srivastava, Addl. DG | - Chairman |
| (ii) | Shri V.K. Srivastava, U.S./SU | - Rep of M/o Environment & Forest |
| (iii) | Shri A.B. Ramteke, Jt. DCG(I) | - Rep. of DGHS/DCG(I) |
| (iv) | Dr. Ramesh Chandra, A.C.(QC) | - Rep. of D/o Agri. & Co-op. |
| (v) | Shri S.S. Verma, S.O. | - Rep. of D/o Fertilizers. |

In attendance:-

- (i) Shri Hardeep Singh, Jt. DGFT
- (ii) Shri Daya Shankar, Dy. DGFT

2. After deliberations the following decisions were taken:-

2.1 The following 02 cases were approved:-

- (i) S.Nos. 10 of the agenda.
- (ii) S.No. 35 of the agenda was approved for 1st re-validation of licence for six months from the date of expiry.

2.2 The following 01 case was rejected-

- (i) S. No. 9 of agenda was rejected as the Technical Authority Department of Fertilizers have rejected the same.

2.3 All other cases in the agenda were deferred except cases at Para 2.1 and 2.2 above as comments not received from concerned Ministries/Departments/ Organizations.

AGENDA FOR EXPORT FACILITATION COMMITTEE (EFC) MEETING NO. 04/AM'11 DATED 28.07.10

TOTAL CASES: 35 Nos.

(A) Deferred cases 17 Nos

Sl. No.	Firm's Name & File No.	Product & quantity	Date of receipt	Date of forwarding & TA	Period for which pending	Destination	Foreign Buyer	FOB Value	Technical Authority & Status of case
1	Dr. Reckeweg Roshanlal India Pvt. Ltd. 01/91/110/258/AM09/EC	Nux Vomica Seeds 30 Kg.	14.07.08	13.10.08	21 months	GERMANY	Dr. Reckeweg & Co.	EURO 655	MoEF/SU Division MoEF wanted the firm to seek permission from National Biodiversity Authority(NBA), Chennai. NBA has conveyed their provisional approval vide letter dated 12.07.10.
2	Synthite Industries Ltd., Cochin 01/91/110/71/AM10/EC	Red Sanders wood extract 11,167 Kgs	14.07.09	24.07.09	12 months	Italy, Germany, UK, Holland	As per annexure	US\$ 5,09,860	MoEF/SU Division Letter sent to the firm on 12.04.10 for submitting NOC from State Govt as requested by MoEF. Firm vide letter dt. 20.05.10 has furnished the reply, which was forwarded to MoEF on 09.06.10. Reminder sent on 09.07.10. Comments awaited.
3	M/s Britto Seafoods Export Pvt. Ltd., Chennai F. No. 01/91/180/692/AM10/EC	Dried Sea Weed- 1,00,000 Kg	3.9.09	4.9.09	10 month	Vietnam	M/s Sun Tung co. Ltd., Vietnam	US\$ 1,00,000	MOEF/DOC As requested by MoEF, the firm was asked to submit NOC from NBA & CWLW. The firm vide letter dt. 15.07.10 has submitted these documents which were forwarded to MoEF on 21.07.10. Comments awaited.
4	M/s Speed Auto Gates Inc., Chennai 01/91/110/170/AM10/EC	Vermi Compost (Organic Fertilizer) 6000MTs	15.1.10	18.1.10	6 months	Malaysia	M/s Sama Enterprise, malaysia	US\$960000	M/o Agri. & co-operation. Reminder sent on 15.3.10, 06.04.10, 14.05.10, 09.06.10 & 08.07.10. Reminder also sent to Trade Division of DAC. Comments awaited.
5	M/s Vem Technologies, Hyderabad 01/91/110/183/AM10/EC	Mechanical parts & parts etc.	2.2.10	15.02.10	5 month	Israel	M/s Israel Aerospace Industries Ltd., Yehud	US\$388930	M/o Defence Reminder sent on 15.3.10, 06.04.10, 14.05.10, 10.06.10 & 08.07.10. Comments awaited.
6	M/s Mayfair International, Mumbai	Used News	02.02.10	25.2.10	5 Month	Senegal	Abdou kebe	US\$12,600	Earlier forwarded to

	01/91/180/1334/AM10/EC	(Waste) Paper 63,000Kgs.							MSME for comments, who informed that they have no comments to offer. Now forwarded to D/o IPP/ Paper Section on 23.07.10. Comments awaited.
7	M/s Astrazeneca Pharma India Ltd., Bangalore 01/91/110/185/AM10/EC	Biological Samples-5ml* 400 tubes 2ml*400 tubes	10.2.10	26.2.10	5 month	Singapore	Phoenix Pharma Central Services Pte. Ltd.,	NA	DGHS have referred the matter to ICMR for opinion. ICMR have raised certain queries and have directly addressed the letter to the firm. A letter in this regard has been received from DGHS on 24.06.10. No reply has been received from firm.
8	M/s PSS Ganesan and Sons, Tuticorin 01/91/180/1684/AM10/EC	E-Cottonii Seaweed-300 MTs	3.3.10	9.3.10	4 month	Korea	MSC Co. Ltd.,	US\$427500	D/o Commerce Reminder sent on 06.04.10, 21.07.10 M/o Env. & Forest have raised some queries. Firm vide letter dt. 27.05.10 have replied to the queries which were sent to MoEf on 25.06.10. Reminder on 08.07.10. Comments awaited.
9	M/s. Canton Laboratories Pvt. Ltd., Badodara 01/91/110/203/AM10/EC	Potassium Chloride-143 MTs	15.3.10	17.3.10	4 months	USA	Canton Chem Inc.	US\$2,69,555	D/o Fertilizer have rejected the proposal.
10	M/s. BAIF Development Research Foundation, Pune 01/91/110/9/AM11/EC	Frozen Cattle Embryos- 964 Nos.	26.04.10	06.05.10	2 month	Brazil	Pedro Augusto Ribeiro Novis	US\$ 1,09,963	DAHD&F NOC received. As decided by EFC held on 30.06.10, letter was sent to the firm seeking clarification for huge difference in FOB value in their application (i.e. US\$ 3,51,516) and letter dated 26.05.10 (i.e. US\$ 114.07 per embryos). Firm vide letter dated 12.07.10 have submitted clarification and requested to treat FOB value as US\$ 1,09,963, which may be accepted.
11	M/s. AquaAgri Processing Pvt. Ltd., New Delhi	Dry Seaweed Cottonii- 3000	30.04.10	06.05.10	2 month	Any Country	Any International Buyer	As per market price	D/o Commerce (NOC received)

	01/91/110/14/AM11/EC	MT							MoEF Comments awaited. Reminder sent on 08.06.10 & 08.07.10.
12	M/s. Ram Prasad Brijlal, Kolkata 01/91/110/142/AM09/EC	Furniture of Red Sanders Wood in Semi Knock Down condition- 8.3161 MT	01.04.10	10.05.10	3 month	China	Ming Sheng Xuan Ltd. Co.	US\$ 50,416.35	MoEF/ SU Division MOEF have stated that in view of the legal provisions on Red Sanders both from CITES & Exim Policy point of view the export cannot be allowed. Since, the value added products of Red Sanderswood are restricted as per FTP, as decided by EFC held on 30.06.10 MoEF has been requested to re- examining the case vide O.M. dated 08.07.10 & 19.07.10.
13	M/s. Synthite Industries Ltd., Cochin 01/91/110/19/AM11/EC	Extract of Red Sanders Wood- 12,105 KG	11.05.10	14.05.10	2 month	Italy, Germany, UK, Holland, Israel	As per annexure	US\$ 4,68,595	MoEF/ SU Division Comments Awaited. Reminder sent on 08.06.10 & 08.07.10.
14	T.T. Agro Farm, W.B. 01/91/180/501/AM11/EC	Camel- 10 nos	14.06.10	18.06.10	1 month	Bangladesh	M/s. Haque Enterprise	US\$ 4,350	D/o AHD&F Comments awaited. Reminder sent on 08.07.10
15	Sagwadi Education & Goushala Public Charitable Trust 01/91/110/92/AM11/EC	Bovine Embryos (Nellore Breed)-854 Nos. Bovine Embryos(Gir Breed)-569 Nos. Bovine Embryos (Guzera Breed)-50 Nos.	01.06.10	18.06.10	1 month	Brazil	Brasif S/A Administracao Participacoes	US \$ 1,47,300	D/o AHD&F Comments awaited. Reminder sent on 08.07.10
16	M/s. MBM Trade Link Pvt. Ltd., Mumbai 01/91/180/618/AM11/EC	De-oiled Groundnut Cakes (containing more than 1% oil)- 51.90 MT	21.06.10	25.06.10	1 month	China	Qingdao Royal Jade Import & Export Co. Ltd.	US\$ 48,808	DAHD&F and D/Consumer Affairs Comments awaited. Reminder sent on 08.07.10
17	M/s. 5P Hortiplex, Coimbatore 01/91/180/587/AM11/EC	Neem Seeds- 1 Kg. Other Plants- 5 Kg.	24.06.10	25.06.10	1 month	Bahrain	Horti Group S.P.C.	US\$ 330	MoEF/SU Division have raised some query. Firm vide letter dated 16.07.10 has been asked to reply to those queries.

									DAC/ Seeds Division Comments awaited. Reminder sent on 08.07.10
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(B) New cases 10 Nos

Sl. No.	Firm's Name & File No.	Product & quantity	Date of receipt	Date of forwarding & TA	Period for which pending	Destination	Foreign Buyer	FOB Value	Technical Authority & Status of case
18	M/s. Lintex Inc, Tamilnadu 01/91/180/624/AM11/EC	Cotton Seed Husk - 16 Ton	24.06.10	25.6.10	NA	Taiwan	Nixo Fuma Inc	US\$ 2960	DAHD&F. Comments awaited.
19	M/s.Dundlod International,Jaipur 01/91/110/231/AM11/EC	Marwari/Kathiawari Horses -3 Nos.	25.06.10	01.07.10	NA	France	For exhibition purpose	US\$ Nil	DAHD&F. Comments awaited.
20	M/s.Dundlod International,Jaipur 01/91/110/232/AM11/EC	Marwari/Kathiawari Horses - 6 Nos.	25.06.10	01.07.10	NA	USA	For exhibition purpose	US\$ Nil	DAHD&F. Comments awaited.
21.	M/s. Mehin Total Chemicals Pvt. Ltd, Mansa 01/91/110/235/AM11/EC	Chelated Zinc Fertilizer for Agricultural use only (10% Zn- EDTA) -5000 Kgs	29.6.10	08.07.10	NA	Bangladesh	MAP Agro Industries Ltd	US\$ 23,750	D/o Fertilizers Comments awaited.
22.	M/s. SKS Agri Impex Pvt. Ltd., 01/91/180/733/AM11/EC	Wheat Bran- 1500 MTs	7.7.10	16.07.10	NA	Bangladesh	Rajlaxmi Bhandar	US\$ 3,00,000	DAHD&F. Comments awaited.
23.	M/s. SKS Agri Impex Pvt. Ltd., 01/91/180/734/AM11/EC	Wheat Bran flake - 2500 MTs	7.7.10	16.07.10	NA	Bangladesh	Biplov Kumar Das	US\$ 5,50,000	DAHD&F. Comments awaited.
24.	M/s. SuKaso ceracolors Pvt Ltd., 01/91/110/227/AM11/EC	Opacifier (Zirconium Silicate) using imported Zirconium Silicate send - 2000 MTs	15.6.10	16.07.10	NA	Bangladesh, Saudi Arabia, Indonesia.	As per Annexure	US\$ 21,13,000	M/o Mines. Comments awaited. The firm was granted Advance authorization for import of raw material with the condition that they will obtain Export licence before making exports. The firm has already imported the raw material.
25	M/s. SuKaso ceracolors Pvt Ltd., 01/91/110/226/AM11/EC	Opacifier (Zirconium Silicate) using imported Zirconium Silicate send - 500 MTs	15.6.10	16.07.10	NA	Bangladesh, Saudi Arabia, Indonesia.	As per Annexure	US\$ 6,00,000	M/o Mines. Comments awaited. The firm was granted Advance authorization for import of raw material with the condition that they will obtain Export licence before making exports. The firm has already imported the raw material.
26	M/s. SuKaso ceracolors Pvt Ltd.,	Opacifier	15.6.10	16.07.10	NA	Bangladesh,	As per Annexure	US\$	M/o Mines. Comments

	01/91/110/228/AM11/EC	(Zirconium Silicate) using imported Zirconium Silicate send - 2000 MTs				Saudi Arabia, Indonesia.		21,13,000	awaited. The firm was granted Advance authorization for import of raw material with the condition that they will obtain Export licence before making exports. The firm has already imported the raw material.
27	M/s. Jai International Pvt. Ltd., Mumbai 01/91/110/285/AM11/EC	Groundnut Shell Powder – 800 MT	20.07.10	21.07.10	NA	Oman	Omani National Livestock Dev Co.	US\$ 90,000	DAHD&F. Comments awaited.

Sl. No.	Firm's Name & File No.	Product & quantity	Date of receipt	Date of forwarding & TA	Period for which pending	Destination	Foreign Buyer	FOB Value	Technical Authority & Status of case
35	M/s. Hoshiyarpuriyan Di Hatti, Amritsar 01/91/110/50/AM10/EC	Onion Seed C.V. N-53- 195 MT	12.07.10	NA	NA	Pakistan	As per annexure	US\$4,29,000	The firm was issued licence for export of 247 MTs of Onion Seed C.V. N-53 on 10.07.09 which was valid upto 09.07.10. During validity they could export only 52 MTs of the Onion Seeds. As per FTP, 1 st re-validation can be granted by EFC for six months without consulting the TA. Case may be approved.